

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2013 &  
IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015 & IA No. 1474 of 2018,  
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA No. 160 OF 2015  
APPEAL NO. 230 OF 2014  
APPEAL NO. 231 OF 2014  
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015  
APPEAL NO. 236 OF 2014 & IA NO. 162 of 2015  
APPEAL NO. 155 OF 2015  
APPEAL NO. 156 OF 2015  
APPEAL NO. 290 OF 2015& IA NOS.470 OF 2015, 11 OF 2016& IA No. 1470 of 2018  
APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016& IA NO. 1475 of 2018

**Dated: 9<sup>th</sup> September, 2019**

**In the matter of:**

APPEAL NO. 265 OF 2013 &  
IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015& IA No. 1474 of 2018

BSES Yamuna Power Ltd.	...Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission	...Respondent(s)

APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013&IA NO. 160 OF 2015

BSES Rajdhani Power Ltd.	...Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission	...Respondent(s)

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd.	...Appellant(s)
Vs.	
Delhi Electricity Regulatory Commission	...Respondent(s)

**APPEAL NO. 231 OF 2014**

BSES Yamuna Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

BSES Rajdhani Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

BSES Yamuna Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 155 OF 2015**

BSES Rajdhani Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 156 OF 2015**

BSES Yamuna Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 290 OF 2015&  
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BSES Yamuna Power Ltd. ...Appellant(s)  
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Delhi Electricity Regulatory Commission ...Respondent(s)

**APPEAL NO. 297 OF 2015& IA NO. 12 OF 2016  
& IA NO.1475 OF 2018**

BSES Rajdhani Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)

**ORDER**

The Bench did not assemble today. As agreed by learned counsel for the parties, list these matters on **11.09.2019.**

Vt/mkj

**Court Master**